

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION NO.353
TO BE ANSWERED ON 26.04.2016**

Promotion of Sports amongst Disabled

**353. SHRI KESINENI NANI:
SHRI KIRTI AZAD:**

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether there exist separate schemes for training and welfare of disabled sportspersons in India, if so, the details thereof and if not, the reasons therefor;

(b) whether the Ministry is contemplating establishment of dedicated sports center for disabled sportspersons in India, if so, the details thereof;

(c) the steps being taken by the Government to support disabled people for participation in sporting activities in the State of Andhra Pradesh under the Promotion of Sports amongst Disabled Scheme of the Government;

(d) the number of sports camps and exposure visits that have been conducted by the Government in Andhra Pradesh and the number of disabled sportspersons in Andhra Pradesh being supported by the Government; and

(e) whether any special training facilities have been created by the Government to cater to the needs of disabled sportspersons in the State of Andhra Pradesh, if so, the details thereof and if not, the reasons therefor?

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE)
FOR YOUTH AFFAIRS AND SPORTS
(SHRI SARBANANDA SONOWAL)**

(a) Yes, Madam. Under the Scheme of Sports and Games for the Disabled, grants are sanctioned to Special Olympic

Bharat (SOB), the Nodal Agency of the Department of Sports for organizing coaches training and sports competitions in selected sports disciplines on District, State and National basis to promote the potential of disabled persons in sports and games.

(b) Ministry of Social Justice and Empowerment, Department of Social Justice has informed that in the 12th Five Year Plan document, a Scheme for establishment of Centre for Disability Sports is included for which Rs.20 crore is earmarked. Necessary action is being initiated to engage a Consultant for preparation of a Detailed Project Report for establishment of the Disability Centres at Zirakpur (Punjab) and Visakhapatnam (Andhra Pradesh).

(c) to (e): Sports competitions were conducted by SOB in 23 districts of Andhra Pradesh for 5338 disabled persons during the last four years. Four State level Games for 1382 disabled sportspersons were also conducted by them in Andhra Pradesh during the same period under the Scheme of Sports and Games for the Disabled. No special training facilities have been created to cater to the needs of disabled sportspersons of the State of Andhra Pradesh. Schemes of Sports Authority of India and Department of Sports cover all categories of sportspersons including disabled sportsperson. Also, sports is a State subject. It is primarily the responsibility of the State Governments to take steps for promotion of sports including creation of special training facilities. Government of India only supplements the efforts of the State Governments
